

Mrs Deepan Mishra
 R. N. Nayak
 A. Deo
 B. S. Tripathy
 P. U. Mishra

A.
 (C)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No. 4721994

Kedar Nath JenaApplicant (s)

Versus
Union of India & othersRespondent (s)

Sr. No.	Date	Orders	Office note as to action (if any) taken on order
1	10 ⁸ / ₉₄	REGISTER <i>R. Panda</i> Dy. Registrar	D.P.O. of No 501 = is filed. <i>h</i> 10.8.94
2	11.8.94	<p>The learned counsel for the petitioner seeks leave of the Tribunal to withdraw the petition with liberty to move the Tribunal whenever some action is taken affecting condition of petitioner's service in derogation of the circular already cited in the petition. Giving that liberty, this petition is rejected.</p> <p>Heard Mr. Ashok Mishra for the respondents.</p> <p><i>h</i> VICE-CHAIRMAN <i>h</i> MEMBER (ADMINISTRATIVE)</p>	<p>For Registration <i>h</i> 10.8.94 <i>h</i> 10.8.94 <i>R. Panda</i> 10.8.94 For Admission & Interim order - copy served. <i>h</i> 10/8/94 Bench</p>